

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3369
ANSWERED ON:28.07.2009
REGIONAL LANGUAGES IN EIGHTH SCHEDULE
Adityanath Shri Yogi;Yadav Shri Madhusudan;Yadav Shri Ranjan Prasad

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the criteria adopted by the Government for inclusion of regional languages in the Eighth Schedule of the Constitution;
- (b) whether the Union Government has received any request from the State Governments for inclusion of more regional languages in the Eighth Schedule;
- (c) if so, the details thereof and the names of the languages suggested by such States including the decision taken regarding Bhojpuri language; and
- (d) the time by which such languages are likely to be included in the Eighth Schedule?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a): No criteria has been laid down in the Constitution of India for inclusion of regional languages in the Eighth Schedule of the Constitution.
- (b): Yes, Madam.
- (c) & (d): The request for inclusion of Bhojpuri, Bhutia, Mizo and Rajasthani languages in the Eighth Schedule of the Constitution have been received from the State Governments of Bihar, Sikkim, Mizoram and Rajasthan respectively. A decision on the pending demands for inclusion of languages in the Eighth Schedule including Bhojpuri will be taken in the light of the recommendation of the Sitakant Mohapatra Committee and decision of these recommendation. No time frame can be fixed for consideration of the demands for inclusion of more languages in the Eighth Schedule.